

# HIGH COURT OF MANIPUR


Mantripukhri, Imphal – 795002.

## CORRIGENDUM

Imphal the 31<sup>st</sup> March, 2021

No. HCM/E-43/2016-Estt/Pt.-I/Vol-XVIII: ~~87882~~ In continuation of this High Court's Notice Inviting Tender No. HCM/E-43/2016Estt/Pt-I/Vol-XVIII dated 9<sup>th</sup> March, 2021, for procurement of Laptops for Judicial Officers, following correction has been made.

The words "No. HCM/E-43/2016-Estt/Pt-I/Vol-XVIII dated 09/03/2020" written on Page 1 of Tender document should be read as "No. HCM/E-43/2016-Estt/Pt-I/Vol-XVIII dated 09/03/2021".

 31/03/21

(Alek Muivah)

Central Project Coordinator

eCourts MMP

High Court of Manipur